

**Bridge over River Ganga at Chandighat**

1623. SHRI VEERENDRA PATIL :

SHRI GANESHI LAL CHAUDHARY :

SHRI SHYAMLAL GUPTA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the bridge over the river Ganga at Chandighat, for which Prime Minister laid the foundation stone recently, is a centrally sponsored scheme or a State scheme; and

(b) if it is a Central scheme, whether this work has been included in the current year's budget and approved administratively?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) and (b) Presumably, the Member is having in mind the proposed bridge over Ganga being constructed at Hardwar towards the Chandi Devi Ghat side. It is essentially a State Scheme as it falls on a State road. However, in order to assist the State Government financially in the construction of this and some other similar Ganga bridges on State roads in the State, the Government of India have agreed to give to the U. P. Government a non-plan loan to meet 50% of the expenditure on the selected bridges under this scheme in the current plan subject to a maximum of Rs. 1.50 crores, the entire balance being met by the State Government from their own resources. The bridge in question is an approved project under this non-plan loan scheme and is covered by the provision available for these projects in the current year's budget.

**Sale of Ships to M/s. Inter-Overseas Navigation Corporation Hong-Kong**

1624. SHRI N. J. GORAY :

SHRI MILKA GOVINDA REDDY :

SHRI V. V. SWAMINATHAN :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is fact that three seaworthy ships plying between India and

Bangladesh belonging to M/s. Aminchand Pyarelal Group of shipper have been sold to M/s. Inter-Overseas Navigation Corporation based at Hong-Kong;

(b) whether Government had given the necessary permission to the owners to sell these ships; and

(c) if not, what action has been taken against this illegal deal?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMALAPATI TRIPATHI): (a) to (c) The Apeejay Lines had approached the Director General of Shipping for permission for selling the vessels to M/s. Inter-Overseas Navigation Corporation on the ground that they are becoming uneconomical to operate. No final decision has yet been taken by the Government in the matter.

**Insanitary conditions in Government Colonies**

1625. SHRI SANDA NARAYANAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Sanitary condition in all Government residential colonies in New Delhi specially in the AB-Block of Sarojini Nagar are not satisfactory;

(b) what steps Government propose to take to check unhygienic conditions in Government colonies;

(c) whether it is also a fact that the Nullah flowing parallel to AB-Block of Sarojini Nagar is responsible for the insanitary conditions in that block;

(d) if so, whether it is proposed to cover it up or put-up barbed wire fencing by constructing cement pillars from inside the Nullah and if not, what are the reasons for neglecting this portion of the Nullah only which is so close to the residential area as the portion upto Vinayak Mandir has been cemented and fencing completed?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (d) In Government Colonies sanitary conditions are generally satisfactory. In AB-Block of Sarojini Nagar, however, sanitary